

Serial
No. of
Order

Date of
Order

Order with Signature

Oct 25/92
A

(6)

21

25.11.
98

At the instance of learned counsel
for both sides, posted to 25/11/98 for hearing.

J. M.
VICE-CHAIRMAN 98
25.11.98

Member (JUDICIAL)

22 25.11.98

Heard Shri J.Patnaik, learned counsel
for the petitioner and learned Govt. Advocate
Shri K.C.Mohanty appearing for the State of
Orissa. It is submitted by the learned counsel
for the petitioner that the petitioner has in
the meantime passed away and therefore, he
does not press this Original Application. In
view of this O.A. is disposed of as not being
pressed.

J. M.
VICE-CHAIRMAN 98

MEMBER (JUDICIAL)